

[17 August, 2000]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) and (b) Yes Sir. The Government of Karnataka had sought an additional time of four months from Board of Industrial and Financial Reconstruction (BIFR) to submit a revised proposal for revival of Mysore Lamps Works Limited. The request of M/s. Mysore Lamps Works Ltd. was considered by BIFR and rejected in its order dated 18th July, 2000. The Government is not aware of any appeal filed by Government of Karnataka against this decision of BIFR.

Hundred Percent Export-Oriented Units Status for Milling Industry

2367. SHRI R.P. GOENKA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any representations have been received by the Government for granting the mining industry a hundred percent export oriented units status to enhance competitiveness *of* Indian mineral exports in international market;

(b) if so, the major points made in the representations; and

(c) the action taken thereon?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MAR AN): (a) to (c) Yes, Sir. Federation of Indian Mineral Industries (FIMI) submitted a representation mainly suggesting to grant 100% EOU status to mining and quarrying units as a custom bound areas without requirement of permanent boundary/fencing. The request was supported and forwarded to the Ministry of Finance (Department of Revenue). While EOU status, per se, has not been granted, yet, in terms of the latest guidelines issued by the Department of Revenue, 100% EOU granite units are allowed to import duty free mining/quarrying equipments.